

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP No.32/Chd/J&K/2018

In the matter of:

Haji Abdul Aziz Lone.

....Petitioner.

Versus.

Registrar of Companies, J&K.

....Respondent.

Present: None.

The Hon'ble Member (Judicial) is on official tour, hence the matter is adjourned to 08.03.2018.

Sd/-
Court Officer.

February 21, 2018.
Ashwani